

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

7. I.A. 3256/2024

In

C.P. (IB)/246(MB)2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **25.06.2024**

NAME OF THE PARTIES: Indiabulls Housing Finance Limited

VS

Pricomm Media Distribution Ventures Private Limited

**Appearance**

For RP : Mr. Ravi Prakash Ganti, RP in person

SECTION 7 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

**I.A. 3256/2024**

This application has been filed by the Resolution Professional placing on record the list of creditors and constitution of the CoC. It is noted that claim has been received from Indiabulls Housing Finance Ltd. who is the sole member of the CoC.

Heard the counsel and accordingly, list of creditors and constitution of CoC are taken on record. As no further orders are required, I.A. is **allowed** and stands **disposed of**.

**Sd/-**

CHARANJEET SINGH GULATI  
Member (Technical)  
*Prajakta*

**Sd/-**

LAKSHMI GURUNG  
Member (Judicial)